

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Insolvency) No. 570 of 2020

IN THE MATTER OF:

DB International (Asia) Ltd.

...Appellant

Versus

Abhilash Lal & Ors.

...Respondents

Present:

For Appellant: Mr. Arun Kathpalia, Sr. Advocate with Ms. Vishruti Sahni and Mr. Varghese Thomas, Advocates.

For Respondents: Mr. Krishnendu Datta, Sr. Advocate with Ms. Manini Bharathi, Advocate for R-1&2.

Mr. Ramji Srinivasan, Sr. Advocate with Mr. Kamendra Singh and Mr. Shubhabrata Chakraborti, Advocates for R-3.

Mr. Ritin Rai, Sr. Advocate with Mr. Kunal Mimani and Ms. Ritika Sinha, Advocates for R-4.

ORDER
(Through Virtual Mode)

13.01.2021: Let this appeal for hearing on **23rd February, 2021 at 2:00 PM.**
The appeal shall no more be treated as part heard.

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Venugopal M.]
Member (Judicial)

[Shreasha Merla]
Member (Technical)

am/gc